

Manipur Administration is under consideration.

(b) The information is being collected and will be laid on the table of the Lok Sabha in due course.

Foreign Scholarships to Indians

860. Shri Ayyakannu: Will the Minister of Education and Scientific Research be pleased to state:

(a) the total number of foreign Scholarships awarded through Government of India to Indian students during the years 1951-52 to 1956-57, year-wise; and

(b) how many Scholarships among them were awarded to Scheduled Castes and Scheduled Tribes students?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) and (b) The information is being collected and will be laid on the Table of the Lok Sabha in due course

Medical Examinations for Military Service

861. Shri Surendranath Dwivedy: Will the Minister of Defence be pleased to state

(a) the procedure for medical examination of candidates selected by the Services Selection Boards for admission to the Military College and National Defence Academy to make them eligible for active military service;

(b) whether there is any right of appeal against the decision of the initial Medical Board;

(c) if so, what is the jurisdiction of the appellate Medical Board; and

(d) whether the candidates are intimated grounds in case their appeals are rejected by the Appellate Medical Board?

The Deputy Minister of Defence (Sardar Majithia): (a) Candidates obtaining the minimum qualifying marks at the Services Selection Board

interview are medically examined by a Special Medical Board according to the prescribed standards to determine their fitness for military service.

(b) Yes.

(c) The Appeal Medical Board is not required to restrict its examination of a candidate only with reference to the disability or disabilities noticed by the Special Medical Board, but is also competent to carry out a thorough medical examination *de novo*.

(d) No

Recognised Unions

862. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state the number and names of Unions in the various Defence establishments which are recognised by Government?

**The Parliamentary Secretary to the Minister of Defence (Shri Fatesingh-
rao Gackwad):** A list containing the number and names of the recognised trade unions functioning in Defence installations is laid on the Table of the Lok Sabha [See appendix III, annexure No 85]

Youth Camps in Tinnevely District

**863. Shri Subbiah Ambalam:
Shri Thanu Pillai:**

Will the Minister of Education and Scientific Research be pleased to lay on the Table a statement showing:

(a) the number of Youth Camps Organised in the Tinnevely district, Madras State, from 1955-56 to 1956-57 by Government and the various Government-recognised Agencies in the field,

(b) the duration of each camp and the number of participants in each of them, and

(c) the amount spent by Government and the money and goods contributed by the people for each of these camps?